

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 06.12.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 06.12.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 258/2018 (M.A. No. 1735/2018 & M.A. No. 1736/2018)	Sunil Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Lakshmeesh S. Kamath, Advocate for Appellant	13.12.2018
2.	Original Application No. 789/2018	Anul Haq Ansari, President, Mouja Maheshpur Raiyat Samiti Vs. State of Jharkhand		10.12.2018
3.	Original Application No. 790/2018	Resident of Banjali Niwasi Vs. State of Madhya Pradesh		10.12.2018
4.	Original Application No. 791/2018	Harishankar Kushwaha Vs. State of Uttar Pradesh		10.12.2018
5.	Original Application No. 792/2018	Ram Prakash Vs. Govt. of NCT of Delhi		10.12.2018
6.	M.A. No.1671/2018 IN Original Application No. 521/2014	Om Dutt Singh & Anr. Vs. State of U.P. & Ors.	Ms. Parul Gupta, Advocate for Applicant	11.12.2018
7.	M.A. No.1727/2018 & M.A. No.1728/2018 IN Original Application No. 204/2018	Pankaj Yadav Vs. The Deputy Commissioner, MCD & Ors.	Mr. Dhruv Tamta, Advocate for Applicant	12.12.2018
8.	M.A. No.1733/2018 IN Appeal No. 254/2018	Hindalco Industries Limited Vs. Union of India & Ors.	Mr. Rohit Sharma, Advocate for Appellant	11.12.2018
9.	M.A. No.1734/2018 IN Appeal No. 255/2018	Hindalco Industries Limited Vs. Union of India & Ors.	Mr. Rohit Sharma, Advocate for Appellant	11.12.2018

COURT MASTER